

Most Immediate

F.No.A-60011/44/2015-LAP(JUS)
Government of India
Ministry of Law and Justice
Department of Justice

Jaisalmer House,
26, Mansing Road, New Delhi,
Dated the 3rd October, 2018

To
The Member Secretary,
National Legal Services Authority,
12/11, Jamnagar House,
New Delhi.

Subject: Nomination of the Executive Chairman of NALSA.

Sir,
I am directed to refer to your letter No. 6(9)97-NALSA/4686 dated 14.09.2018 on the subject noted above and to enclose two copies of Notification dated 01.10.2018 nominating Hon'ble Shri Justice Madan B. Lokur, Judge, Supreme Court of India, as Executive Chairman, National Legal Services Authority, with effect from 3rd October, 2018.

Yours faithfully,



(Prem Lata Kaushik)

Under Secretary to the Government of India
Tel.: 23072549

Encl: As above.

Copy along with a copy of the Notification to:-

1. Hon'ble Chief Justice of India, Supreme Court of India.
2. Hon'ble Shri Justice Madan B. Lokur, Judge, Supreme Court of India.
3. Office of the Hon'ble Minister of Law and Justice/ Office of the Hon'ble MOS (L&J)/ Law Secretary/ Secretary (Legislative) & Secretary (Justice)
4. PS to Secretary(Expenditure), Ministry of Finance, North Block, New Delhi.
5. The Secretary General, Supreme Court of India.
6. Pay & Accounts Officer, Department of Legal Affairs.
7. IFD (Law)
8. ✓ NIC with request to upload the notification on the website of this Department



(Prem Lata Kaushik)

Under Secretary to the Government of India



भारत का राजपत्र The Gazette of India

असाधारण

EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (ii)

PART II—Section 3—Sub-section (ii)

प्राधिकार से प्रकाशित

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नई दिल्ली, सोमवार, अक्टूबर 01, 2018/आश्विन 9, 1940

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NEW DELHI, MONDAY, OCTOBER 01, 2018/ASVINA 9, 1940

विधि और न्याय मंत्रालय

(न्याय विभाग)

अधिसूचना

नई दिल्ली, 1 अक्टूबर, 2018

का.आ. 5062(अ).—राष्ट्रपति, विधिक सेवा प्राधिकरण अधिनियम, 1987 की धारा 3 की उप-धारा (2) के खंड (ख) के अधीन प्रदत्त शक्तियों का प्रयोग करते हुए, भारत के उच्चतम न्यायालय के न्यायाधीश, माननीय न्यायमूर्ति श्री मदन बी. लोकुर को दिनांक 3 अक्टूबर, 2018 से राष्ट्रीय विधिक सेवा प्राधिकरण का कार्यकारी अध्यक्ष मनोनीत करते हैं।

[फा. सं. ए-60011/44/2015-एलएपी (न्याय)]

आलोक श्रीवास्तव, सचिव

MINISTRY OF LAW AND JUSTICE

(Department of Justice)

NOTIFICATION

New Delhi, the 1st October, 2018

S.O. 5062(E).—In exercise of the powers conferred under Clause (b) of sub-section (2) of Section 3 of the Legal Services Authorities Act, 1987, the President is pleased to nominate Hon'ble Shri Justice Madan B. Lokur, Judge, Supreme Court of India, as Executive Chairman, National Legal Services Authority, with effect from 3rd October, 2018.

[F. No. A-60011/44/2015-LAP(JUS)]

ALOK SRIVASTAVA, Secy.

5759 GI/2018

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SRIVASTAVA

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